NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/142/CAA/2017

NAME OF THE TRANSFEROR1 & 2

: ASAP INFO SYSTEMS PVT LTD

NICHEPRO Technologies PVT LTD

NAME OF THE TRANSFEREE

: TEAM LEASE STAFFING SERVICES PVT LTD

(TRANSFEREE COMPANY AT MUMBAI)

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

C.V. MOHAL KUMAR

Counsel for Prett loner

ORDER

Counsel for petitioner present. Representative of Office of Official Liquidator present and prayed time for filing report stating that they have not received the required documents for verification from the petitioners. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmahabha Swamy Member (Judicial)

bc